GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO. †206

TO BE ANSWERED ON: 29.11.2021

EMPLOYMENT TO TRIBES

†206 SHRI RODMAL NAGAR

SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of schemes that have been executed by the Government during the last seven years in order to boost employment generation in tribal areas;

- (b) whether employment opportunities have increased due to such schemes;
- (c) if so, the details thereof;
- (d) the State-wise details of persons benefitted therefrom; and
- (e) the steps taken regarding tribal areas of Rajasthan?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) to (e) Tribal Sub-Plan (TSP), now called as Scheduled Tribe Component (STC), is a dedicated source of fund for tribal development. STC is a multi-pronged strategy which includes support for education, health, sanitation, water supply, livelihood, employment generation etc. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs (MoTA) provides additive to these initiatives by way of plugging gaps. Name of the schemes alongwith allocation of funds therefor by different Central Ministries / Departments are reflected in the Union Budget as Statement 10B which is laid on the table of the House. The Ministry of Tribal Affairs strives to achieve inclusive and sustainable growth of tribal population in the country including Rajasthan. The Centrally Sponsored Schemes/Grants administered by the Ministry which, inter-alia, supports livelihood and employment generation for tribal population are under:

- 1 Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)
- 2 Grant-in-aid under Article 275(1) of the Constitution
- 3. Development of Particularly Vulnerable Tribal Groups (PVTGs)

Apart from above, the list of schemes of other Central Ministries / Department, which are relevant for provision of livelihood and employment generation is at **Annexure 1**. Funds available under the relevant scheme(s) are provided to the States to achieve the defined objectives catering to socio-economic development of ST people. Ministry of Tribal Affairs has not received any adverse report from any State Government regarding the schemes not achieving their objectives.

State-wise details of beneficiaries (including Rajasthan) under these schemes are not centrally maintained in the Ministry. However, Ministry of Tribal Affairs has recently developed an online portal (https://grants.tribal.gov.in/adigram) to capture physical and financial progress including beneficiary details under various schemes being administered.

Besides, Ministry of Tribal Affairs, through TRIFED and NSTFDC, is implementing the following programmes/Schemes which specifically cater to the livelihood needs of the tribal population:

- 1. Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP.
- 2. Institutional Support for Development & Marketing of Tribal Products/Produce

3. Equity Support to National Scheduled Tribes Finance and Development Corporation (NSTFDC)/ State Tribal Finance and Development Corporations (STFDCs)

Van Dhan Vikas Karyakram, an initiative under the Scheme 'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP', targets livelihood generation for tribals by harnessing the wealth of forest i.e. Van Dhan. Under this programme, it is envisaged to set-up tribal community owned Minor Forest Produce centric multi-purpose Kendras in predominantly tribal districts. The Kendras would act as common facility centres for procurement cum value addition to locally available Minor Forest Produce. Value addition of raw produce is expected to increase the value of the MFP considerably and consequently the income of the gatherers.

State-wise details of beneficiaries (including Rajasthan) under these schemes are at Annexure 2.

Annexure 1

Annexure 1 referred to in reply to Lok Sabha Unstarred Question No. 206 for answer on 29.11.2021

Livelihood and Employment Generation Schemes of Central Ministries / Departments

Re	in	crores)
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SN.	Ministry/Department	Schemes focus on Livelihoods
1	Department of Agriculture, Cooperation and Farmer's welfare	Agriculture Marketing: Integrated Scheme on Agriculture Marketing
	wenare	Crop Insurance Scheme: Pradhan MantriFasalBimaYojana
		Distribution of Pulses to State / Union Territories for Welfare Schemes
		Integrated Scheme on Agricultural Cooperation
		Interest Subsidy for Short Term Credit to Farmers
		Market Intervention Scheme and Price Support Scheme (MIS-PSS)
		National Bamboo Mission National Food Security Mission
		National Mission on Horticulture
2	Department of Amimal Hu sbandry, Dairying	Animal Husbandry Infrastructure Development Fund
		Dairy Entrepreneurship Development
		Dairy Processing and Infrastructure Development Fund
		Livestock Health and Disease Control
		National Animal Disease Control Programme for Foot and Mouth Dise ase (FMD) and Brucellosis
		National Dairy Plan (EAP)
		National Livestock Mission
		National Programme for Dairy Development
		Rashtriya Gokul Mission
		Supporting Dairy Cooperatives and Farmer Producer Organizations en gaged in Dairy Activities (erstwhile Support to State Co-operative D airy Federations)
3	Department Commerce	Coffee Board
		Rubber Board

1		Spices Board	
		Tea Board	
4	Department of Empoermen t of Persons with Disability		
		Assistance to Disabled Persons for Purchase/Fitting of Aid cances	s and Appli
5	Departmrnt of Fisheries	Fisheries and Aquaculture Infrastructure Development Fun	ıd
		Integrated Development and Management of Fisheries	
		Pradhan Mantri Matsya Sampada Yojana (PMMSY)	
6	Departmrnt of Food and Pu blic Distribution	Strengthening of PDS Operations	
7	Department of Health & Fa mily Welfare	Ayushman Bharat - Pradhan Mantri Jan ArogyaYojana	(PMJAY)
8	Department of Land Resou rces	Integrated Watershed Development Program (Programme t)	Componen
9	Department of Rural Devel opment	National Rural Livelihood Mission (Programme Component	nt)
		Pradhan Mantri Awas Yojna (PMAY)- Rural (Programme nt)	Compone
10	Department of Water Reso urces, River Development and Ganga Rejuvenation	Har Khet Ko Pani	
11	Ministry of AYUSH	National AYUSH Misson (NAM)- Cultivation of Medicina	al Plants
12	Ministry of DoNER	North East Special Infrastructure Development Scheme	(NESIDS)
13		Pradhan MantriGramin Digital Saksharta Abhiyan HA)	(PMGDIS
		Promotion of IT / ITeS Industries	
14	Ministry Of Food Processi ng industries	Pradhan Mantri Kisan Sampada Yojana	
15	Ministry of Housing and U rban Affairs	Deendayal Antyodaya Yojana-National Urban Livelihood AY-NULM) (States/UTs Component)	Mission (D
		PMAY-Urban (Other items of States/UTs Component)	
16	Ministry Of Labour and E mployment	BimaYojana for Unorganised Workers	
		Pradhan Mantri Gareeb Kalyan Yojana	
17	Ministry of Micro, Small a nd Medium Entreprises	ASPIRE (Promotion of Innovation, Rural Industry and neurship)	Entrepre
		Coir VikasYojana	

		Credit Linked Capital Subsidy and Technology Upgradation Scheme					
		GramodyogVikasYojana					
		Interest Subvention Scheme for Incremental Credit to MSMEs					
18	Ministry of New and Rene wable Energy	Kisan Urja Suraksha Evam Utthaan Mahabhiyan (KUSUM)					
		Biogas Programme					
19	Ministry of Power	Deen Dayal Upadhyaya Gram Jyoti Yojna					
20	Ministry of Skill Develop ment and Entrepreneurship	Programme for Apprenticeship Training					
		Development of Entrepreneurship					
		Development of Skills					
		Skill Acquisition and Knowledge Awareness for Livelihood Promotion					
		1 8					
		Strengthening of Infrastructure for Institutional Training					
21	Ministry of Textiles	AmbedkarHasthshilpVikasYojana					
		Handicrafts Artisans comprehensive welfare scheme					
		Handloom Weaver Comprehensive Welfare Scheme (HWCWS)					
		Integrated Scheme for Skill Development					
		Integrated Wool Development Programme					
		Marketing Support and Services					
		National Handloom Development Programme					
22	Ministry of Tourism	Integrated Development of Tourist Circuits around specific themes (S wadesh Darshan)					

Annexure 2 referred to in reply to Lok Sabha Unstarred Question No. 206 for answer on 29.11.2021

S.No.	State	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21
1	ANDHRA PRADES H		1010	155	598	139	276	12533
2	ANDAMAN & NIC OBAR						7,501	
3	ARUNACHAL PRA DESH	2,350	36,546	12,306	10,410	3,773		435
1	ASSAM	170	57	2,982	123	12	167	2
5	CHHATTISGARH	8	344	307	553	363	3,787	236
5	GUJARAT	11,885	12,192	24,883	10,812	7,485	98	8,230
7	HARYANA					1		
8	HIMACHAL PRAD ESH	2,866	23	2,069	61	65	75	2
)	JAMMU & KASHM IR		169	150	195	327	135	175
10	JHARKHAND	35	606	3,908	7	5	3,767	10,752
11	KARNATAKA	1,010				34	1,911	3,014
12	KERALA	109	96	152	88	107	89	192
13	MADHYA PRADES H	626	537	942	2,209	2,265	13,282	5,685
14	MAHARASHTRA					11	687	822
15	MANIPUR	1,050						65
16	MEGHALAYA	1,973	1,287	983	2,726	2,329	1,412	35,016
17	MIZORAM	2,977	13,330	26,935	2,347	1,464	4,670	1,399
18	NAGALAND	46	114	22	631	10,504	51,918	48,240
19	ODISHA	82	9	495	1,566	353	11,230	22,231
20	RAJASTHAN	1,482	485	1,475	2,563	1,364	3,993	2,664
21	SIKKIM		-	230	86	1	100	21
22	TAMIL NADU					65	2,775	1,609
23	TELANGANA		21,168	21,000	1	30,417	8,661	13,065
24	TRIPURA	1,228		3,644	3,116	429	24	1,056
25	UTTAR PRADESH				847	3		4
26	UTTARAKHAND	13	137	18	104	170	23	2
27	WEST BENGAL	1,745	4,714	4,370	3,327	9,078	4,250	2,089
	TOTAL	29,655	92,824	1,07,026	42,369	70,764	1,20,831	1,69,539

State-wise No. of beneficiaries assisted during the F. Y. 2014-15, 2015-16, 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 under various schemes of NSTFDC

State-wise No. of VDVKCs sanctioned during the last three years with beneficiaries

SL.No	States	No. of VDVK Clusters Sanctioned 2019-20	No. of VDVK Clusters Sanctioned 2020-21	No. of VDVK Clusters Sanctioned 2021-22	Total No. of VDVK Clusters Sanctioned	Total No. of VDSHGs	Total No. of Forest Gatherers
1	Andaman & Nicobar	0	0	0	0	0	0
2	Andhra Pradesh	75	188	152	415	6225	123258
3	Arunachal Pradesh	0	0	85	85	1275	25500
4	Assam	50	78	174	302	7140	90316
5	Bihar	8	0	0	8	120	1630
6	Chhattisgarh	139	0	0	139	4170	41700
7	Dadra & Nagar Haveli and Daman & Diu	0	1	0	1	15	302
8	Goa	1	9	0	10	150	3000
9	Gujarat	116	0	0	116	1740	34424
10	Himachal Pradesh	0	0	3	3	61	810
11	Jammu & Kashmir	0		0	0	0	
12	Ladakh	10	0	0	10	150	3000
13	Lakshadweep	0		0	0	0	
14	Jharkhand	39	0	0	39	585	11601
15	Karnataka	19	20	101	140	1946	41748
16	Kerala	13	0	31	44	660	12038
17	Madhya Pradesh	86	0	21	107	1605	32100
18	Maharashtra	64	200	0	264	3960	79350
19	Manipur	77	123	0	200	3000	60390
20	Meghalaya	0	39	0	39	585	11835
21	Mizoram	44	115	0	159	2385	46168
22	Nagaland	78	128	0	206	3090	61800
23	Odisha	156	0	14	170	4110	51019
24	Rajasthan	25	164	290	479	7322	144803
25	Sikkim	80	0	0	80	1200	23800
26	Tamil Nadu	7	0	1	8	192	2400
27	Telangana	17	0	0	17	255	5100
28	Tripura	17	15	0	32	480	9039
29	Uttar Pradesh	5	7	13	25	375	7191
30	Uttarakhand	0	11	1	12	180	3605
31	West Bengal	0	0	0	0	0	0
	Total	1126	1098	886	3110	52976	927927